

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1676(KB)2018
IA(I.B.C)/789(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	IDBI BANK LTD VS ABHIJEET INTEGRATED STEEL LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Pranay Agarwal, Adv.] For the Liquidator
Ms. Sweta Majumder, Adv.

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/789(KB)2024:**
 - a. This is an application for placing on record the Progress Report which is placed at page 13 onwards and this application is supported by an affidavit at page 8 onwards.
 - b. It is stated that handover has been taken from Resolution Professional.
 - c. The Progress Report is taken on record and accordingly this **IA(I.B.C)/789(KB)2024 is allowed and disposed of.**
3. List this matter **on 23.04.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**